## **Declaration of Assets and Liabilities**

I, Kulmanti Devi , son/daughter/wife of Ram Sasuup Ram

Iged 53 years, belonging to Brahampus Phulmari, patra, Govt,

service and presently working as Office Attendant, Binas Midhan Sabha, patra

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependents\*:

## Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr.		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3
(1)	Cash	2000/	The state of the s	None -	Name	Etc. Name
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	,			-	
(iii)	Bonds, Debentures and Shares in companies	The state of the s			-	
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc				~	
(v)	Motor Vehicles (details of make, etc.)		-	1	and the second s	Company of
(vi)	Jewellery (give details of weight and value)	Gold-292 Silver2	am.			- 17 Car 2 ary
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per pooks in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

[Note: Properties in Joint ownership indicating the extent of joint ownership will

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	A Comment of the Comm		<del></del> -		
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					44.00
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total	-	_			_
	measurement) - Current market value					
(v)	Others (such as interest in property)	-		-	-	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AZZPD1474D	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		Control of the Contro

## C. Personal Detail

GPE/CPF/PRAN No.	1-	PTS/BLA-991
Gender	:-	F (M/F)
Date of Birth	1.	08011968 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	}*	[Peon/Office Attentent.
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	;-	PATMA
I hereby o	leclare	that the above details are true to the hest of my

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature -

Name of Employee: Kulmanti Devi

Designation: Office Attendant.

Department: Bilhan Vidhan Salaha.

Note:

Place: PATMA

Date: 03/02/2022\_

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.